

**OFFICE OF THE DISTRICT & SESSIONS JUDGE, MIRZAPUR**

**OFFICE-ORDER**

With reference of E-mail from Hon'ble High Court, Allahabad dated 15.04.2020 regarding bulk forwarding of the cases during the lock-down due to COVID-19, the General dates for all the cases are fixed as mentioned below, except bail and other urgent matters pending in Mirzapur Judgeship.

<b>Sl. No.</b>	<b>Previous Fixed Date</b>	<b>Next Fixed Date</b>
1	15.04.2020	04.05.2020
2	16.04.2020	05.05.2020
3	17.04.2020	06.05.2020
4	18.04.2020	07.05.2020
5	19.04.2020 (Sunday)	-
6	20.04.2020	08.05.2020
7	21.04.2020	11.05.2020
8	22.04.2020	12.05.2020
9	23.04.2020	13.05.2020
10	24.04.2020	14.05.2020
11	25.04.2020 (Fourth Saturday)	-
12	26.04.2020 (Sunday)	-
13	27.04.2020	15.05.2020
14	28.04.2020	16.05.2020
15	29.04.2020	18.05.2020
16	30.04.2020	19.05.2020
17	01.05.2020	20.05.2020
18	02.05.2020	21.05.2020

The Bail and other urgent matters pending before all courts of the Judgeship shall be taken up by the respective courts, for hearing, after the present lock-down ends i.e. 04.05.2020.

Inform all concerned. System officer is directed to comply accordingly.

Date: 15.04.2020

  
I/c District Judge,  
Mirzapur